

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/128/2016

NAME OF THE PETITIONER(S) : G. Rajendran

NAME OF THE RESPONDENT(S) : M/s C.R.I. Pumps Private Limited & 8 others

UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
(1)	P. H. Arvinth Pandian Sr. Advocate for Cibi Vishnu Sai Vikram	Counsel for Petitioner	Sai V L
2)	M. Karthikeyan P. Rajaghi	Counsel for Respondents	M. Raj

ORDER

Counsel for petitioner present. Counsel for respondents present. Both the counsel reported that the pleadings are complete and sought time for submitting final arguments. Time extended at their request. Put up on 22.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)